

peared in the *Bharat Katha* of 26th June, 1986, published from Calcutta, that more than Rs. 15 crore are due from various Central Government offices in Calcutta to the Calcutta Corporation as rent and service charges;

(b) if so, the details of the dues of the various Central Government offices, office-wise, to Calcutta Corporation, during the last three years; year-wise; and

(c) the details of the action being taken by Government to clear the dues of Calcutta Corporation?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOR):

(a) to (c) Though it has not been possible to lay our hands on this particular press report, we are aware that there is some problem of payment of dues to the Calcutta Municipal Corporation by various Central Government offices in Calcutta. The details are not immediately available and are being collected. Government is anxious to settle the matter at the earliest.

Allotment of Sites/Plots to Shopkeepers of the Central Vista Mess, Dr. Rajendra Prasad Road, New Delhi

***38. SHRI ATAL BEHARI VAJPA-YEE:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the shopkeepers of the Central Vista Mess situated on Dr. Rajendra Road, New Delhi, are being allotted alternative sites or plots in lieu of their shops which are to be demolished to facilitate the construction of a National Theatre Complex in the memory of Shrimati Indira Gandhi;

(b) if so, whether the alternative sites/accommodation would go on par in terms of commercial value and business potentiality with the sites which are presently occupied by the shopkeepers; and

(c) the reasons if any, consideration the cases of these shopkeepers by the Slum Department of DDA?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOR):

(a) Yes, Sir. Alternative plots or stalls would be allotted to all those who fulfil the criterion of eligibility in regard to duration of occupation etc.

(b) and (c) No, Sir. Shopkeepers would be allotted alternative accommodation similar to that allotted to the commercial evictees under the Slum Clearance Programme and their cases would be considered by the Slum Department of the DDA.

Telecast of Assamese Programmes in National Programme of Doordarshan

***39. SHRI NAGEN SAIKIA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any restriction on the wearing of Assamese dress by artists at the time of telecasting Assamese programmes from the Guwahati Centre of Doordarshan;

(b) whether Doordarshan has any proposal to telecast the Satriya Dance, Drama and Music of Assam in the National programme of Doordarshan; and

(c) whether Government propose to relay the Guwahati programmes through other transmitting centres of Assam?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) No, Sir.

(b) Yes Sir.

(c) A common programme for the centre North-East Region is envisaged to be made available from Guwahati for relay, via satellite, by all transmitters in the region. A separate programme production centre and satellite uplink are under implementation, at Guwahati, for this purpose.